Annex XI

Format of declaration of the institution in the premises of which the extension counter is to be opened

		Date:
1. We ha	ve requested (Name of th	to open its te bank)
extension	counter in the premises	of (Name and full address) of the institution)
	f (1	
	for ti	he benefit of the following persons attached to the
above ins	titution. @	
*	Workers)
*)) Please indicate actual) numbers separately
*	Students)
*	Teachers)
thi ins nu an	s letter which are also to stitutions, their distance mber of students/staff, ed the distance of their ba	than one institution being managed by the authority issuing be benefited by the extension counter, the names of these from the proposed location of the extension counter, the etc. attached separately to each of the institutions, the name ankers should also be indicated separately.)
	Strike out whichever is i	
. ,	(N cipal banker.	ame of the bank and place)
We also of institution		pankers (give names of bankers and their distance from the
1.		
2.		
3.		
(b)		ints with the principal banker and other bankers as on 20 .
	(latest position plea	

	Name of the bank	Type of account/s Maintained	Amount Rs. lakh
1.			
2.			
3.			

3. We undertake to provide necessary accommodation for the extension counter within the premises of our institution (mentioned at Sr. No.1 above)

- We have no objection to the bank to provide safe deposit lockers and allow outsiders 4. also to have access to the extension counter.
- 5. If the extension counter is allowed to a bank other than the principal banker, the reasons therefor.
- 6. Whether a similar letter to any other banker for the purpose has been issued.

(Signature of Competent Authority on behalf of the institution mentioning designation and seal, if any)